## GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

### LOK SABHA UNSTARRED QUESTION NO. 1217 TO BE ANSWERED ON 18 DECEMBER, 2018

#### **MSP FOR PADDY**

### 1217. SHRI DEEPENDER SINGH HOODA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) whether the Government is aware of the complaints by paddy farmers especially from Haryana about the sale of paddy below the MSPs in the Mandis and if so, the details thereof;

(b) the action taken/proposed by the Government to safeguard the farmers from distress selling immediately and in the long term;

(c) the details of quantum of paddy sold pre-maturely below the MSP, State/UT-wise;

(d) the details of the amount of loss incurred by farmers due to late purchases being made by Government agencies, State/UT-wise; and

(e) the details of the actual procurement of paddy in the Kharif Market Season (KMS) of 2015, 2016, 2017 and the targeted/Actual procurement of KMS 2018-19?

#### ANSWER

# MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY)

(a) & (b): No complaint of sale of paddy below the Minimum Support Price (MSP) by paddy farmers in Haryana has come to the notice of Department of Food and Public Distribution, Government of India. The following steps are taken to safeguard farmers from distress selling:

i) Before the onset of each marketing season, Department of Food and Public Distribution, Government of India (GOI) holds a consultative meeting with the officials of Food Corporation of India (FCI), State Governments and others to make an assessment of availability of wheat and paddy/rice for procurement at MSP based on the prospects of production and market situation.

- ii) Minimum Support Price (MSP) operations are given wide publicity through pamphlets, banners, sign boards radio, TV and advertisements through print & electronic media.
- iii) Farmers are made aware of the quality specifications and purchase system etc. to facilitate the farmers to bring their produce conforming to the specifications.
- iv) Procurement centres are opened by respective State Government Agencies/ Food Corporation of India (FCI), taking into account the production, marketable surplus, convenience of farmers and availability of other logistics / infrastructure such as storage and transportation etc. Large number of temporary purchase centres, in addition to the existing Mandis and depots/godowns are also established at key points for the convenience of the farmers.
- v) FCI and many of the States have developed online procurement systems. Through online systems, farmers get latest/updated information regarding MSP declared, nearest purchase centre, date on which the farmer has to bring his produce to the purchase centre etc.

(c) to (e): The details of the estimated and actual procurement of paddy in terms of rice for Central Pool by Food Corporation of India(FCI) and State Governments Agencies in the Kharif Market Season (KMS) 2015-16, 2016-17, 2017-18 and 2018-19 is at Annexure-I. Farmers are free to sell their produce in the open market if they find the price and conditions favourable.

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ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) to (e) OF THE UNSTARRED QUESTION NO. 1217 DUE FOR ANSWER ON 18.12.2018 IN THE LOK SABHA.

ESTIMATE AND PROCUREMENT OF RICE

	1						(Figures	in LMT)
STATE/UT	KMS 2015-16		KMS 2016-17		KMS 2017-18		KMS 2018-19	
	Estimate	Procurement	Estimate	Procurement	Estimate	Procurement	Estimate	Procurement#
A&N ISLANDS								
ANDHRA PRADESH	36.70	43.36	42.00	37.24	43.00	40.00	30.00	6.20
TELANGANA	24.30	15.79	30.00	35.96	34.00	36.18	15.00	19.93
ASSAM	0.50	0.42	1.00	0.47	1.09	0.35	0.50	
BIHAR	20.00	12.23	20.00	12.34	12.00	7.93	8.00	
CHANDIGARH		0.16		0.13		0.14		0.13
CHHATISGARH	36.00	34.42	35.00	40.22	48.00	32.55	40.00	14.68
DELHI		0.00						
GUJARAT		0.01		0.01		0.01		0.06
HARYANA	23.45	28.61	29.00	35.83	30.00	39.92	39.75	39.09
HIMACHAL PRADESH		0.00						
JAMMU & KASHMIR		0.07		0.08		0.13		0.08
JHARKHAND	3.00	2.06	2.72	1.39	2.50	1.43	2.50	0.01
KARNATAKA	0.95	0.55	0.50		1.00		2.00	
KERALA	3.70	3.82	2.22	3.08	2.32	3.29	2.00	0.57
MADHYA PRADESH	10.50	8.49	9.00	13.14	13.00	10.96	13.00	0.50
MAHARASHTRA	2.10	2.30	3.25	3.09	4.34	1.79	4.00	1.05
NAGALAND		0.00						
ODISHA	36.00	33.69	31.00	36.30	37.00	32.87	30.00	3.43
PUDUCHERRY		0.00						
PUNJAB	82.00	93.50	94.50	110.52	115.00	118.33	114.00	113.30
RAJASTHAN		0.00						
TAMIL NADU	13.50	11.92	15.00	1.44	15.00	10.11	8.00	1.25
UTTAR PRADESH	27.50	29.10	33.50	23.54	37.00	28.75	33.00	7.37
UTTRAKHAND	4.70	5.98	6.00	7.06	7.00	0.38	5.00	3.24
WEST BENGAL	24.80	15.68	25.00	19.23	27.00	16.73	23.00	0.15
OTHERS	0.30	0.00	0.31		0.75		0.25	
ALL INDIA TOTAL :	350.00	342.18	380.00	381.06	430.00	381.85	370.00	211.03

# As on 14.12.2018